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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/16	TP 44/17	For considera-tion	433(e)	Rajasthan Steel Suppliers Vs UPT Fabrication Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

36. T. DEEPAK SARANGMATH 8197838100

PETITIONER

CFOR Deepak Sarangmalli

Counsel for petitioner is present. In this case, it is noticed that the applicant has not issued any demand notice as contemplated under Section 8 in Form-3 to the corporate debtor. This was one of the objections raised by the Registry also for compliance.

Counsel wanted time for hearing on this aspect.

List it on 17.10.2017.

MEMBER (J)